GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 1343

ANSWERED ON 09.02.2017

ALLOCATION OF FUNDS FOR NAMAMI GANGE PROGRAMME

1343. SHRI HARI OM PANDAY
DR. RATNA DE (NAG)
SHRI MD. BADARUDDOZA KHAN

SHRI RAHUL KASWAN SHRI KONDA VISHWESHWAR REDDY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the present status of the implementation of the Namami Gange Programme and the funds allocated/released/utilized there under during the last two years and the current year, State-wise;
- (b) the quantum of funds still remaining with the Government for release to the concerned States, if any;
- (c) the extent of the decrease in pollution level of the river Ganga presently in comparison to the previous three years; and
- (d) the details of the mechanism to monitor the implementation of this programme in the concerned States along with the steps taken/to be taken to clean the Ganga river at the earliest?

ANSWER

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL)

- (a) Under Namami Gange Programme, the various types of pollution abatement schemes taken up to clean Ganga are categorized into 'entry level activities'; 'medium term activities'; and 'long term activities'. The details of funds allocated /released utilized during the last two years and current year, State wise, is given in **Annexure I**.
- (b) Allocation of funds to various States depends on projects sanctioned for that State. It is not based on any pre-determined formula.
- (c) Water quality monitoring of river Ganga is being carried out by CPCB from Gangotri to Diamond Harbour. The summary of the findings is given below:
 - The river water quality is conforming to the bathing criteria for DO at most of the locations during 2011 to 2015.
 - The long term assessment of water quality data indicates that the river water quality is not conforming to the notified criteria for bathing for BOD between the river stretches from D/s Raiwala to Haridwar D/s in Uttrakhand, from Kannauj to Trighat in Uttar Pradesh and from Baharampore to Uluberia in West Bengal. However, the stretches falling in the state of Bihar are reported to be relatively clean in term of organic pollution.
 - Except for few locations in the upper stretch of the river, the river does not conform to the water quality criteria for Faecal Coliform of 2500 MPN/100ml.
 - The summary of Water Quality as Minimum & Maximum values for criteria parameters for all the locations (63 locations) is given in **Annexure-II**.

- (d) The implementation of the Namami Gange Programme is being monitored closely through regular review meetings at the level of Ministry as well as National Mission for Clean Ganga. In addition, field visits are being taken up regularly to review the progress. Govt. has taken certain steps to ensure proper and expeditious implementation of Namami Gange Programme. These steps, interalia include:-
 - (i) Establishments of a new structure which empowers National Mission for Clean Ganga to discharge its functions in an independent and accountable manner.
 - (ii) National Mission for Clean Ganga have been given higher financial power to sanction the projects.
 - (iii) The management structure of NMCG has been strengthened.
 - (iv) Funding pattern of projects under Namami Gange have been changed to make it fully funded by the Central Govt.
 - (v) Monitoring mechanism has been strengthened by engaging Tata Consultancy Engineering (TCE).

Annexure - I

Annexure referred to (a) in reply to Lok Sabha unstarred Question No.1343 due for reply on 09.02.2017.

Funds released to the states and implementing agencies during last two years (i.e 2014-15, 2015-16 and									
Current year 2016-17 (till 31.12.2016) Rs.In crore									
States	2014-15	2015-16 *	2016-17*	Grand Total					
Bihar		120.23	5.83	126.06					
Jharkhand	0.97	27.83	34.87	63.67					
UP	74.58	147.58	467.07	689.23					
Uttarakhand	4.26	30.26	10.40	44.92					
West Bengal	73.85	185.79	72.88	332.52					
Haryana		30.00	37.00	67.00					
Delhi		4.96		4.96					
WAPCOS		6.78	14.43	21.21					
EIL		5.77	21.56	27.33					
NBCC		4.00		4.00					
EPIL			3.00	3.00					
NPCC			0.70	0.70					
Environmental Planning &									
Coordination Organisation, Jabalpur,									
Madhya Pradesh		3.39	6.50	9.89					
NMCG expenditure	17.33	36.01	60.46	113.80					
Grand Total	170.99	602.60	734.70	1,508.29					

^{*} Rs.578 crore releases to Ministry of Drinking Water for Swachch Bharat (Rural), Rs.263 crore in the year 2015-16 and Rs.315 crore in the year 2016-17

Annexure-II

Annexure referred to (c) in reply to Lok Sabha unstarred Question No.1343 due for reply on 09.02.2017.

	TEMPERATU RE °C		D.O. (mg/l)		рН		CONDUCTIVI TY (µmhos/cm)		B.O.D. (mg/l)		COLIFORM		TOTAL COLIFORM (MPN/100ml)	
	Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	Min	Max
2014				11.1		8.9				12	370	13000 00	4	50000
2015	12	40	2.9	11.6	6.7	9.3	153	6250	0.4	16	370	70000 0	0	14000
2016	5	36	2.5	10.6	6.3	8.7	98	13370	0.0	12.2	220	30000	21	50000